

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 102
CA-161,190/ND/2020
(IB)-821(ND)2018

IN THE MATTER OF:

Shanti Lal Sole Proprietor of M/s Jainsons (India)	...	Applicant
Vs.		
Jasper Engineers Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC.

Order delivered on 23.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

CA-161 & 190/ND/2020:

None appears for both the sides in both applications.

List on **18.08.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)